## TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART-II SECTION 3, SUB-SECTION (ii) DATED THE 16 JANUARY, 1998

Government of India Ministry of Finance (Department of Revenue)

New Delhi the 16 January, 1998

## MOTIFICATION

(E). - Whereas by notification number S.O.228(E) dated the 17th March, 1994 issued under sub-section (1) read with clause (b) of Explanation to section 35AC of the Income-tax Act, 1961 (43 of 1961), the Central Government had specified at serial number 10, Expansion of Hindu Mission Hospital by addition of Geriatric Division and Opthalmic Block (7400 Sq. Pt. area for each) to benefit people living in and around Tambaram of Hindu Mission Hospital-36, G.S.T. Road, Chennai-600045, as an eligible project or scheme for a period of three years beginning with assessment year 1994-95;

AND WHEREAS by notification number S.O.483(E) dated the 5th July, 1996, the said project or scheme was specified as an eligible project or scheme for a further period of three years commencing from the assessment year 1997-98;

AND WHEREAS the said project or scheme is likely to extend beyond six years;

AND WHEREAS the National Committee, being satisfied that the said project or scheme is being executed properly, made a further recommendation . under sub-rule (5) of rule 11M of the Income-tax Rules, 1962 for specifying the said project or scheme for a further period of one year and enhancing the estimated cost to rupees two hundred fifty lakhs;

NOW, THEREFORE, the Central Government, in exercise of the powers conferred by sub-section (1) read with clause (b) of Explanation to section 35AC of the Income-tax Act, 1961 (43 of 1961), hereby specifies the scheme or project of Expansion of Hindu Mission Hospital by addition of Geriatric Division and Opthalmic Block (7400 Sq. Ft. area for each) to benefit people living in and around Tambaram of Hindu Mission Hospital-36, G.S.T. Road, Chennai-600045, at the estimated cost of rupees two hundred fifty lakhs only as an eligible project or scheme for a further period of one year i.e. assessment year 2000-2001.

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( V.K. SEHGAL ,

Deputy Secretary to the Government of India

F.No. NC-153/97

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भारत सरकार वित्त मैत्रालय राजस्य विभाग

बई दिल्ली दिनोक 16 जनवरी 1998

## अधिस्वन र

और जबकि दिवाँक 5 जुलाई, 1996 की अधिमुद्यता में वर्गठअगठ 4831अ01 के द्वारा उत्त परियोजना या स्कीम निर्दारण वर्ध 1997-98 से आरम्भ होने वाने तीन और वर्गों की अवधि के लिए पात्र परियोजना या स्कीम के स्प में विनिर्देष्ट किया था।

और जबकि, उक्त परियोजना या स्कीम की अवधि छः वर्षों से अधिक अवधि तक बढ़ाये जाने की संभावना है।

और अविक, राद्रीय समिति है, यह समाद्यां होते पर कि उत्त परियोजना या स्कीम उपयुक्त स्प से चलाई जा रही है, आयकर नियमावली, 1962 के नियम 11 5 के उपनियम 151 के अन्तर्भत उक्त परियोजना अधवा स्कीम को आगे और एक वर्ष की अविद्यां के लिए और अनुमानित लागत को दो सो पचास लाख स्पए तक बहुाते के लिए विनिर्देष्ट करने की सिकारिश की है।

अतः अव आयकर अधिवियम, 196111961का 431 की धारा उठ क म के स्पटिकरण के खण्ड । छा के साथ पिठत उपधारा। । छारा प्रदेत शिवतयों का प्रयोग करते हुए केन्द्रीय सरकार एतद्धारा केवल दो सो प्रयास ताछ स्वए की अनुमानित लागत पर हिन्दू भिश्च अस्पताल-36, जी०एस०टी० रोड, वेन्छे-600 045 के ताम्ब्रम में और इसके आस पास के क्षेत्र में रहते वाले लोगों लाम पहुँचाते के लिए वेरीअद्रिक डिविजन और ऑपथालिमक ब्लॉक एत्येक के लिए 7400 वर्गपुट क्षेत्र। के परिवर्धन से हिन्दु मिश्च अस्पताल की विस्तार योजना को एक पात्र परियोजना या स्कीम के स्व में एक और यही की अवध्य के लिए अर्थान विद्यारण वर्ष 2000-2001 के लिए विद्यार्थिं हरी

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। वी० के० सहमत । इब सचिव, भारत सरकार

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